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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 7/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105//2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) P. RAJ KUMAR
IN ABAXN

COUNSEL FOR
PETITIONER



2. S. Venkatesh

Counsel for R2



ORDER

Counsel for the Petitioner present. Counsel for R2 present.
No representation on behalf of the other Respondents. Counsel for
the Petitioner submitted that the Mediator has sent a
communication dated 06.03.2018, seeking more time in order to
explore the possibilities of the settlement. At request, time is
enlarged. Put up on **20.04.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)